

" LIST OF FINALS OF COURT-I " as on 11.11.2022

[Court - 1]

(P&NG)

- List of the matters in chronological order (*Date of filing wise*) pending before Court-I wherein pleadings are complete and included in the list of finals as per the directions of Hon'ble Bench vide Order dated 15.07.2022 in DFR-180/2021.
- Learned Counsels are hereby requested to confirm/check that their matters have been included in the list of finals after the court order.
- Learned Counsels will also be expected to keep a watch over the progress made in the hearing on the matters included in the list and be ready to appear and assist as and when the turn of the appeal in which they appear comes up.

Note: (1) However if any matter is omitted by oversight, the Parties/Counsels may bring it to the notice of Registry, APTEL

[The Learned Counsel for the parties shall be expected to submit their respective written submissions well in advance before the turn of Appeal comes up for final hearing]

For any queries contact - Mr. Jaiom Kr. Madan, Tel.: 011-24368285

S.No	DFR No	Date of filing	Case type	Case No	Connected Matters	Party Detail	Date of inclusion in the list	Remarks
1.	59/2021	11-02-2021	APL	APL-310/2022	-	Hindustan Petroleum Corporation Ltd Vs Petroleum and Natural Gas Regulatory Board	17.10.22	
